



\$~34 to 67 & 2(Original Side)

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ **FAO(OS) (COMM) 185/2021 & CM APPL. 47427/2021**

**SONY MUSIC ENTERTAINMENT (INDIA)  
PVT. LTD.**

.....Appellant

Through: Mr. Rishi Agarwala, Mr. Manu  
Krishnan, Ms. Madhavi  
Agarwal, Mr Yash Jain and Mr.  
Abhishek Anand, Advocates.

versus

**ENTERTAINMENT NETWORK (INDIA)  
LIMITED & ORS.**

.....Respondents

Through: Mr. Ankur Sangal, Ms. Sucheta  
Roy and Mr. Shaurya Pandey,  
Advocates for Phonographic  
Performance Ltd. And  
Saregama India Ltd.

35

+ **RFA 17/2021, CM APPL. 1332/2021, CM APPL. 8563/2021  
& CM APPL. 14132/2021**

**ENTERTAINMENT NETWORK INDIA  
LIMITED**

.....Appellant

Through:

versus

**INDIAN PERFORMING RIGHT SOCIETY LIMITED &  
ORS.**

.....Respondents

Through: Mr. Deepank Singhal and Mr.  
Gaurav Dhingra, Advocates for  
TIPS.

Ms. Swati Sukumar, Senior  
Advocate with Mr. Ameet  
Datta, Ms. Riddhima Sharma,  
Mr. Naimish Tewari and Mr.  
Ayush Hoonka, Advocates.

Mr. Ankur Sangal, Ms. Sucheta  
Roy and Mr. Shaurya Pandey,  
Advocates for Phonographic



Performance Ltd. And  
Saregama India Ltd.

36

+ **RFA 18/2021, CM APPL. 1338/2021 & CM APPL.  
1340/2021**

DIGITAL RADIO MUMBAI BROADCASTING  
LIMITED .....Appellant

Through:  
versus

INDIAN PERFORMING RIGHT SOCIETY LIMITED &  
ORS. ....Respondents

Through: Ms. Rekha Mohan, Advocate  
for R-4.  
Ms. Swati Sukumar, Senior  
Advocate with Mr. Ameet  
Datta, Ms. Riddhima Sharma,  
Mr. Naimish Tewari and Mr.  
Ayush Hoonka, Advocates.  
Mr. Ankur Sangal, Ms. Sucheta  
Roy and Mr. Shaurya Pandey,  
Advocates for Phonographic  
Performance Ltd. And  
Saregama India Ltd.

37

+ **RFA 19/2021, CM APPL. 1348/2021 & CM APPL.  
1350/2021**

SOUTH ASIA FM LIMITED .....Appellant

Through:  
versus

INDIAN PERFORMING RIGHT SOCIETY LIMITED &  
ORS. ....Respondents

Through: Ms. Swati Sukumar, Senior  
Advocate with Mr. Ameet  
Datta, Ms. Riddhima Sharma,  
Mr. Naimish Tewari and Mr.  
Ayush Hoonka, Advocates.  
Mr. Ankur Sangal, Ms. Sucheta



Roy and Mr. Shaurya Pandey,  
Advocates for Phonographic  
Performance Ltd. And  
Saregama India Ltd.

38

+ **RFA 20/2021, CM APPL. 1500/2021 & CM APPL.  
1502/2021**

DB CORP LTD

.....Appellant

Through:

versus

INDIAN PERFORMING RIGHT SOCIETY LIMITED &  
ORS. ....Respondents

Through: Ms. Swati Sukumar, Senior  
Advocate with Mr. Ameet  
Datta, Ms. Riddhima Sharma,  
Mr. Naimish Tewari and Mr.  
Ayush Hoonka, Advocates.  
Mr. Ankur Sangal, Ms. Sucheta  
Roy and Mr. Shaurya Pandey,  
Advocates for Phonographic  
Performance Ltd. And  
Saregama India Ltd.

39

+ **RFA 25/2021, CM APPL. 1884/2021 & CM APPL.  
1886/2021**

MUSIC BROADCAST LIMITED

.....Appellant

Through: Mr. Sagar Chandra, Ms. Srijan  
Uppal, Mr. Aditya Talwar and  
Ms. Natasha Kannapeddy,  
Advocates.

versus

TIPS INDUSTRIES LTD & ORS. ....Respondents

Through: Mr. Deepank Singhal and Mr.  
Gaurav Dhingra, Advocate for  
R-1.  
Ms. Swati Sukumar, Senior  
Advocate with Mr. Ameet  
Datta, Ms. Riddhima Sharma,



Mr. Naimish Tewari and Mr. Ayush Hoonka, Advocates.

Mr. Neel Mason, Ms. Ekta Sharma, Ms. Pragya Jain, Mr. Ujjawal Bhargava and Ms. Surabhi Katare, Advocates for R-6.

Mr. Ankur Sangal, Ms. Sucheta Roy and Mr. Shaurya Pandey, Advocates for Phonographic Performance Ltd. And Saregama India Ltd.

40

+ **RFA 26/2021, CM APPL. 1905/2021 & CM APPL. 1907/2021**

**RELIANCE BROADCAST NETWORK LIMITED**

.....Appellant

Through:  
versus

**INDIAN PERFORMING RIGHT SOCIETY LIMITED & ANR.**

.....Respondents

Through: Ms. Swati Sukumar, Senior Advocate with Mr. Ameet Datta, Ms. Riddhima Sharma, Mr. Naimish Tewari and Mr. Ayush Hoonka, Advocates.

Mr. Neel Mason, Ms. Ekta Sharma, Ms. Pragya Jain, Mr. Ujjawal Bhargava and Ms. Surabhi Katare, Advocates for R-2.

Mr. Ankur Sangal, Ms. Sucheta Roy and Mr. Shaurya Pandey, Advocates for Phonographic Performance Ltd. And Saregama India Ltd.

41

+ **RFA 29/2021, CM APPL. 1943/2021 & CM APPL. 1945/2021**



NEXT RADIO LIMITED

.....Appellant

Through:  
versus

INDIAN PERFORMING RIGHT SOCIETY LIMITED &ORS.  
& ORS. ....Respondents

Through: Ms. Swati Sukumar, Senior Advocate with Mr. Ameet Datta, Ms. Riddhima Sharma, Mr. Naimish Tewari and Mr. Ayush Hoonka, Advocates.  
Mr. Ankur Sangal, Ms. Sucheta Roy and Mr. Shaurya Pandey, Advocates for Phonographic Performance Ltd. And Saregama India Ltd.  
Ms. Geetanjali Visvanathan, Advocate for R-5.  
Ms. Rekha Mohan, Advocate for R-6.

42

+ **RFA 30/2021, CM APPL. 1988/2021 & CM APPL. 1990/2021**

TV TODAY NETWORK LTD

.....Appellant

Through: Ms. Pinki Anand, Senior Advocate with Mr. Rakesh Mittal and Ms. Yamini Mittal, Advocates.

versus

INDIAN PERFORMING RIGHT SOCIETY LIMITED

.....Respondent

Through: Ms. Swati Sukumar, Senior Advocate with Mr. Ameet Datta, Ms. Riddhima Sharma, Mr. Naimish Tewari and Mr. Ayush Hoonka, Advocates.  
Mr. Ankur Sangal, Ms. Sucheta



Roy and Mr. Shaurya Pandey,  
Advocates for Phonographic  
Performance Ltd. And  
Saregama India Ltd.

43

+ **RFA 32/2021, CM APPL. 2090/2021 & CM APPL.  
2092/2021**

**RAJASTHAN PATRIKA PRIVATE LIMITED .....Appellant**

Through:  
versus

**INDIAN PERFORMING RIGHT SOCIETY LIMITED &  
ORS. ....Respondents**

Through: Ms. Swati Sukumar, Senior  
Advocate with Mr. Ameet  
Datta, Ms. Riddhima Sharma,  
Mr. Naimish Tewari and Mr.  
Ayush Hoonka, Advocates.  
Ms. Rekha Mohan, Advocate  
for R-6.  
Mr. Neel Mason, Ms. Ekta  
Sharma, Ms. Pragya Jain, Mr.  
Ujjawal Bhargava and Ms.  
Surabhi Katare, Advocates for  
R-7.  
Mr. Ankur Sangal, Ms. Sucheta  
Roy and Mr. Shaurya Pandey,  
Advocates for Phonographic  
Performance Ltd. And  
Saregama India Ltd.

44

+ **RFA 49/2021, CM APPL. 3169/2021 & CM APPL.  
3173/2021**

**SUPER CASSETTES INDUSTRIES PRIVATE  
LIMITED .....Appellant**

Through: Mr. Neel Mason, Ms. Ekta  
Sharma, Ms. Pragya Jain, Mr.  
Ujjawal Bhargava and Ms.  
Surabhi Katare, Advocates.



versus

**RELIANCE BROADCAST NETWORK LIMITED  
& ANR.**

.....Respondents

Through: Ms. Swati Sukumar, Senior Advocate with Mr. Ameet Datta, Ms. Riddhima Sharma, Mr. Naimish Tewari and Mr. Ayush Hoonka, Advocates.  
Mr. Ankur Sangal, Ms. Sucheta Roy and Mr. Shaurya Pandey, Advocates for Phonographic Performance Ltd. And Saregama India Ltd.

45

+ **RFA 50/2021, CM APPL. 3229/2021 & CM APPL. 3231/2021**

**HT MEDIA LIMITED & ANR.**

.....Appellants

Through:  
versus

**INDIAN PERFORMING RIGHT SOCIETY LIMITED &  
ORS.**

.....Respondents

Through: Ms. Geetanjali Visvanathan, Advocate for R-5.  
Ms. Rekha Mohan, Advocate for R-6.  
Ms. Swati Sukumar, Senior Advocate with Mr. Ameet Datta, Ms. Riddhima Sharma, Mr. Naimish Tewari and Mr. Ayush Hoonka, Advocates.  
Mr. Ankur Sangal, Ms. Sucheta Roy and Mr. Shaurya Pandey, Advocates for Phonographic Performance Ltd. And Saregama India Ltd.

46



+ **RFA 77/2021, CM APPL. 5274/2021 & CM APPL. 5277/2021**

PHONOGRAPHIC PERFORMANCE  
LIMITED

.....Appellant

Through:  
versus

MUSIC BROADCAST LIMITED & ORS. ....Respondents

Through: Mr. Sagar Chandra, Ms. Srijan Uppal, Mr. Aditya Talwar and Ms. Natasha Kannapeddy, Advocates for R-1.

Ms. Swati Sukumar, Senior Advocate with Mr. Ameet Datta, Ms. Riddhima Sharma, Mr. Naimish Tewari and Mr. Ayush Hoonka, Advocates.

Mr. Ankur Sangal, Ms. Sucheta Roy and Mr. Shaurya Pandey, Advocates for Phonographic Performance Ltd. And Saregama India Ltd.

47

+ **RFA 129/2021**

SAREGAMA INDIA LIMITED

.....Appellant

Through:  
versus

ENTERTAINMENT NETWORK INDIA  
LIMITED

.....Respondent

Through: Mr. Ankur Sangal, Ms. Sucheta Roy and Mr. Shaurya Pandey, Advocates for Phonographic Performance Ltd. And Saregama India Ltd.

48

+ **RFA 132/2021**

SAREGAMA INDIA LIMITED

.....Appellant



Through:  
versus

DIGITAL RADIO (MUMBAI) BROADCASTING  
LIMITED

.....Respondent

Through: Mr. Ankur Sangal, Ms. Sucheta  
Roy and Mr. Shaurya Pandey,  
Advocates for Phonographic  
Performance Ltd. And  
Saregama India Ltd.

49

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**RFA 133/2021**

SAREGAMA INDIA LIMITED

.....Appellant

Through:  
versus

SOUTH ASIA FM LIMITED

.....Respondent

Through: Mr. Ankur Sangal, Ms. Sucheta  
Roy and Mr. Shaurya Pandey,  
Advocates for Phonographic  
Performance Ltd. And  
Saregama India Ltd.

50

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**RFA 134/2021**

SAREGAMA INDIA LIMITED

.....Appellant

Through:  
versus

MUSIC BROADCAST LIMITED

.....Respondent

Through: Mr. Sagar Chandra, Ms. Srijan  
Uppal, Mr. Aditya Talwar and  
Ms. Natasha Kannapeddy,  
Advocates for R-1.  
Mr. Ankur Sangal, Ms. Sucheta  
Roy and Mr. Shaurya Pandey,  
Advocates for Phonographic  
Performance Ltd. And  
Saregama India Ltd.



51

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**RFA 135/2021**

SAREGAMA INDIA LIMITED

.....Appellant

Through:  
versus

DB CORP LIMITED

.....Respondent

Through: Mr. Ankur Sangal, Ms. Sucheta  
Roy and Mr. Shaurya Pandey,  
Advocates for Phonographic  
Performance Ltd. And  
Saregama India Ltd.

52

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**RFA 136/2021**

SAREGAMA INDIA LIMITED

.....Appellant

Through:  
versus

HT MEDIA LIMITED & ANR.

.....Respondents

Through: Mr. Ankur Sangal, Ms. Sucheta  
Roy and Mr. Shaurya Pandey,  
Advocates for Phonographic  
Performance Ltd. And  
Saregama India Ltd.

53

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**RFA 137/2021**

SAREGAMA INDIA LIMITED

.....Appellant

Through:  
versus

RAJASTHAN PATRIKA PRIVATE  
LIMITED

.....Respondent

Through: Mr. Ankur Sangal, Ms. Sucheta  
Roy and Mr. Shaurya Pandey,  
Advocates for Phonographic  
Performance Ltd. And  
Saregama India Ltd.

54



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**RFA 139/2021**

SAREGAMA INDIA LIMITED

.....Appellant

Through:  
versus

NEXT RADIO LIMITED

.....Respondent

Through: Mr. Ankur Sangal, Ms. Sucheta  
Roy and Mr. Shaurya Pandey,  
Advocates for Phonographic  
Performance Ltd. And  
Saregama India Ltd.

55

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**RFA 153/2021 & CM APPL. 8617/2021**

SONY MUSIC ENTERTAINMENT INDIA  
PVT. LTD.

.....Appellant

Through:

versus

ENTERTAINMENT NETWORK (INDIA) LIMITED  
& ORS.

.....Respondents

Through: Ms. Swati Sukumar, Senior  
Advocate with Mr. Ameet  
Datta, Ms. Riddhima Sharma,  
Mr. Naimish Tewari and Mr.  
Ayush Hoonka, Advocates.  
Mr. Ankur Sangal, Ms. Sucheta  
Roy and Mr. Shaurya Pandey,  
Advocates for Phonographic  
Performance Ltd. And  
Saregama India Ltd.

56

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**RFA 238/2021 & CM APPL. 16758-59/2021 & CM APPL.  
21235/2021**

YASH RAJ FILMS PVT LTD

.....Appellant

Through:  
versus



INDIAN PERFORMING RIGHT SOCIETY LTD  
AND ORS

.....Respondents

Through: Ms. Swati Sukumar, Senior Advocate with Mr. Ameet Datta, Ms. Riddhima Sharma, Mr. Naimish Tewari and Mr. Ayush Hoonka, Advocates.  
Mr. Sagar Chandra, Ms. Srijan Uppal, Mr. Aditya Talwar and Ms. Natasha Kannapeddy, Advocates for R-2.  
Mr. Neel Mason, Ms. Ekta Sharma, Ms. Pragya Jain, Mr. Ujjawal Bhargava and Ms. Surabhi Katare, Advocates for R-8.  
Mr. Ankur Sangal, Ms. Sucheta Roy and Mr. Shaurya Pandey, Advocates for Phonographic Performance Ltd. And Saregama India Ltd.

57  
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**RFA 239/2021**

YASH RAJ FILMS PVT LTD

.....Appellant

Through:  
versus

INDIAN PERFORMING RIGHT SOCIETY LIMITED AND  
ORS

.....Respondents

Through: Ms. Swati Sukumar, Senior Advocate with Mr. Ameet Datta, Ms. Riddhima Sharma, Mr. Naimish Tewari and Mr. Ayush Hoonka, Advocates.  
Mr. Ankur Sangal, Ms. Sucheta Roy and Mr. Shaurya Pandey, Advocates for Phonographic Performance Ltd. And Saregama India Ltd.



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**RFA 240/2021 & CM APPL. 16771-72/2021**

**YASH RAJ FILMS PVT LTD**

.....Appellant

Through:

versus

**INDIAN PERFORMING RIGHT SOCIETY LTD**

**AND ORS**

.....Respondents

Through: Ms. Swati Sukumar, Senior Advocate with Mr. Ameet Datta, Ms. Riddhima Sharma, Mr. Naimish Tewari and Mr. Ayush Hoonka, Advocates.  
Mr. Ankur Sangal, Ms. Sucheta Roy and Mr. Shaurya Pandey, Advocates for Phonographic Performance Ltd. And Saregama India Ltd.

59

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**RFA 241/2021 & CM APPL. 16719-20/2021**

**YASH RAJ FILMS PVT LTD**

.....Appellant

Through:

versus

**INDIAN PERFORMING RIGHT SOCIETY LTD**

**AND ORS**

.....Respondents

Through: Ms. Swati Sukumar, Senior Advocate with Mr. Ameet Datta, Ms. Riddhima Sharma, Mr. Naimish Tewari and Mr. Ayush Hoonka, Advocates.  
Mr. Ankur Sangal, Ms. Sucheta Roy and Mr. Shaurya Pandey, Advocates for Phonographic Performance Ltd. And Saregama India Ltd.

60

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**RFA 242/2021 & CM APPL. 16709-10/2021**

**YASH RAJ FILMS PVT LTD**

.....Appellant



Through:  
versus

INDIAN PERFORMING RIGHT SOCIETY LIMITED AND  
ORS

.....Respondents

Through: Ms. Rekha Mohan, Advocate  
for R-5.  
Ms. Swati Sukumar, Senior  
Advocate with Mr. Ameet  
Datta, Ms. Riddhima Sharma,  
Mr. Naimish Tewari and Mr.  
Ayush Hoonka, Advocates.  
Mr. Ankur Sangal, Ms. Sucheta  
Roy and Mr. Shaurya Pandey,  
Advocates for Phonographic  
Performance Ltd. And  
Saregama India Ltd.

61

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**RFA 243/2021 & CM APPL. 16765-66/2021**

YASH RAJ FILMS PVT LTD

.....Appellant

Through:  
versus

INDIAN PERFORMING RIGHT SOCIETY LTD  
AND ORS

.....Respondents

Through: Ms. Geetanjali Visvanathan,  
Advocate for R-6.  
Ms. Rekha Mohan, Advocate  
for R-7.  
Ms. Swati Sukumar, Senior  
Advocate with Mr. Ameet  
Datta, Ms. Riddhima Sharma,  
Mr. Naimish Tewari and Mr.  
Ayush Hoonka, Advocates.  
Mr. Ankur Sangal, Ms. Sucheta  
Roy and Mr. Shaurya Pandey,  
Advocates for Phonographic  
Performance Ltd. And  
Saregama India Ltd.



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**RFA 244/2021 & CM APPL. 16776-77/2021**

**YASH RAJ FILMS PVT LTD**

.....Appellant

Through:  
versus

**INDIAN PERFORMING RIGHT SOCIETY LIMITED AND  
ORS** .....Respondents

Through: Ms. Geetanjali Visvanathan,  
Advocate for R-6.  
Ms. Rekha Mohan, Advocate  
for R-7.  
Ms. Swati Sukumar, Senior  
Advocate with Mr. Ameet  
Datta, Ms. Riddhima Sharma,  
Mr. Naimish Tewari and Mr.  
Ayush Hoonka, Advocates.  
Mr. Ankur Sangal, Ms. Sucheta  
Roy and Mr. Shaurya Pandey,  
Advocates for Phonographic  
Performance Ltd. And  
Saregama India Ltd.

63

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**RFA 245/2021 & CM APPL. 16717-18/2021**

**YASH RAJ FILMS PVT LTD**

.....Appellant

Through:  
versus

**INDIAN PERFORMING RIGHT SOCIETY LTD  
AND ORS** .....Respondents

Through: Ms. Rekha Mohan and Ms.  
Geetanjali Visvanathan,  
Advocate for R-6.  
Mr. Neel Mason, Ms. Ekta  
Sharma, Ms. Pragya Jain, Mr.  
Ujjawal Bhargava and Ms.  
Surabhi Katare, Advocates for



R-7.

Ms. Swati Sukumar, Senior Advocate with Mr. Ameet Datta, Ms. Riddhima Sharma, Mr. Naimish Tewari and Mr. Ayush Hoonka, Advocates.

Mr. Ankur Sangal, Ms. Sucheta Roy and Mr. Shaurya Pandey, Advocates for Phonographic Performance Ltd. And Saregama India Ltd.

64

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**RFA 246/2021 & CM APPL. 16721-22/2021**

YASH RAJ FILMS PVT LTD

.....Appellant

Through:

versus

INDIAN PERFORMING RIGHT SOCIETY LTD

AND ORS

.....Respondents

Through: Ms. Swati Sukumar, Senior Advocate with Mr. Ameet Datta, Ms. Riddhima Sharma, Mr. Naimish Tewari and Mr. Ayush Hoonka, Advocates.

Mr. Neel Mason, Ms. Ekta Sharma, Ms. Pragya Jain, Mr. Ujjawal Bhargava and Ms. Surabhi Katare, Advocates for R-3.

Mr. Ankur Sangal, Ms. Sucheta Roy and Mr. Shaurya Pandey, Advocates for Phonographic Performance Ltd. And Saregama India Ltd.

65

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**RFA 247/2021 & CM APPL. 16763-64/2021**

YASH RAJ FILMS PVT LTD

.....Appellant



Through:  
versus

INDIAN PERFORMING RIGHT SOCIETY LIMITED AND  
ORS .....Respondents

Through: Ms. Rekha Mohan, Advocate  
for R-6.  
Ms. Swati Sukumar, Senior  
Advocate with Mr. Ameet  
Datta, Ms. Riddhima Sharma,  
Mr. Naimish Tewari and Mr.  
Ayush Hoonka, Advocates.  
Mr. Ankur Sangal, Ms. Sucheta  
Roy and Mr. Shaurya Pandey,  
Advocates for Phonographic  
Performance Ltd. And  
Saregama India Ltd.

66

+ **RFA(OS) 5/2021, CM APPL. 1359/2021 & CM APPL.  
13332/2021**

THE INDIAN PERFORMING RIGHT SOCIETY LTD

.....Appellant

Through:  
versus

ENTERTAINMENT NETWORK (INDIA) LTD

.....Respondent

Through: Ms. Swati Sukumar, Senior  
Advocate with Mr. Ameet  
Datta, Ms. Riddhima Sharma,  
Mr. Naimish Tewari and Mr.  
Ayush Hoonka, Advocates.  
Mr. Ankur Sangal, Ms. Sucheta  
Roy and Mr. Shaurya Pandey,  
Advocates for Phonographic  
Performance Ltd. And  
Saregama India Ltd.

67

+ **RFA(OS) 6/2021, CM APPL. 1362/2021 & CM APPL.**



**11688/2021**

**THE INDIAN PERFORMING RIGHT SOCIETY  
LTD**

.....Appellant

Through:  
versus

**CRI EVENTS PRIVATE LIMITED &  
ORS.**

.....Respondents

Through: Ms. Swati Sukumar, Senior  
Advocate with Mr. Ameet  
Datta, Ms. Riddhima Sharma,  
Mr. Naimish Tewari and Mr.  
Ayush Hoonka, Advocates.  
Mr. Ankur Sangal, Ms. Sucheta  
Roy and Mr. Shaurya Pandey,  
Advocates for Phonographic  
Performance Ltd. And  
Saregama India Ltd.

2 (Original side)

+ **CA(COMM.IPD-CR)-1/2021, I.A. 11708/2021, I.A.  
11711/2021 I.A. 11712/2021, I.A. 11713/2021**

**TIPS INDUSTRIES LIMITED**

.....Appellant

Through:  
versus

**ENTERTAINMENT NETWORK (INDIA) LIMITED & ORS.**

....Respondents

Through: Ms. Swati Sukumar, Senior  
Advocate with Mr. Ameet  
Datta, Ms. Riddhima Sharma,  
Mr. Naimish Tewari and Mr.  
Ayush Hoonka, Advocates.

**CORAM:**

**JUSTICE PRATHIBA M. SINGH**

**JUSTICE RAJNEESH KUMAR GUPTA**

**ORDER**

**%**

**18.03.2025**

1. This hearing has been done through hybrid mode.



2. Subject to orders of Hon'ble the Chief Justice, list these matters before another Bench of which one of us (Ms. Justice Prathiba M. Singh) is not a member.
3. List on 4<sup>th</sup> April, 2025.

**PRATHIBA M. SINGH, J**

**RAJNEESH KUMAR GUPTA, J**

**MARCH 18, 2025/nd/ck**